

[Shri L. B. Shastri]

workers feel frustrated. I want to make it clear that these demands have not been pending for a long time. They were replied to; they were discussed by the Railway Administration, and therefore, they know what the decision of the Railway Ministry was.

**Mr. Speaker:** If the Minister wants to gather some facts and place them before the House,—certainly, it will bring about a better understanding amongst all parties, and let us know what exactly those facts are—I shall just allow him to make a statement later on, when he wants, or immediately he may make a statement, as he likes.

**Shrimati Renu Chakravartty :** But we must know at what time he is going to make the statement. It cannot be at the whims of the Minister.

**Shri L. B. Shastri:** I have said just now what I have to say.

**Mr. Speaker:** So, there is nothing more to say now. (*Interruptions*) The Minister has said that the matter has not been pending for a very long time; it has been discussed and disposed of. That is all that he wants to say.

**An Hon. Member:** Has he changed his mind now?

**Mr. Speaker:** That is his opinion.

**Shri S. S. More:** May I make one submission? In view of the serious allegation made by my hon. friend Shri Frank Anthony....

**Shri Frank Anthony:** I did not say that..

**Shri S. S. More:**...that the complaints and grievances of the workers have remained unredressed or even unreplyed to, shall we have all the relevant dates when the grievances were submitted, when the enquiries or other replies were made and so on? That will enable us to come to proper conclusions.

**Shri Jawaharlal Nehru:** Shri Frank Anthony is here. I do not know what serious allegations were made by him.

**Shri Frank Anthony:** On a point of explanation. I have no personal knowledge in this matter. I wanted to know whether they had submitted their grie-

vances, and they have been looked into. I also wanted to know whether the strike has been sponsored by a recognised union, and whether the president of the union is a Congress MLA. That is what I wanted to know.

**Mr. Speaker:** All that has been said (*Interruptions*).

**Shri Kamath:** You may allow him to make the statement.

**Mr. Speaker:** We cannot force the Minister. He has said enough.

So far as the adjournment motion is concerned, I have already said that whatever might be the grievances of the workers, there is no justification for their standing in front and obstructing the carriage. If that happens, then there is police firing. We ought not to accuse this Government of having taken all those steps. Therefore, I dispose of the adjournment motion.

Regarding the second point, Shri Frank Anthony has just stated that there might be grievances. So far as the Minister is concerned, he has said that they were immediately looked into, there were some talks, and they were disposed of. Therefore, there is nothing more to be done so far as this matter is concerned.

#### PAPERS LAID ON THE TABLE

SECOND ANNUAL REPORT (1955-56) OF ORGANISATION AND METHODS DIVISION

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Dear Sir...I am sorry. Mr. Speaker Sir, I beg to lay on the Table a copy of the Second Annual Report (1955-56) of the Organisation and Methods Division. [Placed in Library. See No. S-214/56.]

**Shri Kamath (Hoshangabad):** Yours sincerely.

REPORT OF ADMINISTRATIVE VIGILANCE DIVISION FOR PERIOD ENDING 31ST MARCH 1956

**The Minister of Home Affairs (Pandit G. B. Pant):** I beg to lay on the Table a copy of the Report of the Administrative Vigilance Division for the period ending 31st March 1956. [Placed in Library. See No. S-215/56.]